

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.32**  
**C.P.No. 87/BB/2022**

**IN THE MATTER OF:**

Mr. Markus Juchheim ... Petitioner  
Vs.  
M/s. Julabo Siskin (ASEA) Pvt. Ltd. ... Respondent

**Order under Section 271- 272 of Companies Act, 2013**

**Order delivered on: 18.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Rose Joy  
For the Respondent : Shri Nithyananda S.G

**ORDER**

1. Heard the Ld. Counsel for the Petitioner and the Respondent.
2. List the case on **27.06.2024**. Interim order granted on 21.09.2023 is extended till the next date of hearing.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

Bhavya

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**